

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alakananda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alakananda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

At request of learned counsel for Operational Creditor for filing joint memo of settlement, matter stands adjourned to 30.04.2021.

-Sdl-

MEMBER TECHNICAL

-Sdl-

MEMBER JUDICIAL